

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

NOTIFICATION


No:328/NG

Dated: 31.05.2017.

It is notified for information of all concerned that the holiday on account of "Mela Khir Bhawani" shall be observed in Srinagar wing of the High Court on 2nd June, 2017 (Friday) instead of 1st June, 2017 (Thursday) and in lieu thereof 29th July, 2017 (Saturday) is declared as working day for Srinagar wing of the High Court. It is further notified that 1st June, 2017, (Thursday) shall be non sitting day for Srinagar wing of the High Court.

The cases listed on 2nd June, 2017 (Friday) before Srinagar Wing of the High Court shall be taken up alongwith the cases listed on 3rd June, 2017 (Saturday) by the respective Benches.

By Order.


(Permod Kumar)
Deputy Registrar (Adm.)

No:6296-6312/NG

Dated: 31.05.2017.

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice _____
..... with the request to place the same before His Lordships for kind perusal and information.
3. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
6. Administrative Officer, Office of the Advocate General, J&K Srinagar.
7. President, Bar Association, Srinagar/Jammu
.... for information.
8. Incharge NIC for uploading the same on official website of the High Court of J&K.
9. Manager, Government Press, Srinagar.
10. Office file.


Deputy Registrar (Adm.)